

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 07th November, 2014

Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon' ble Mr. Rakesh Nath, Technical Member
Hon' ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Lafarge India Pvt. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for Amicus Curiae
Mr. C.K. Rai
Mr. Ravin Dubey
Mr. P.V. Sanjeev (Rep.) for R-1
Ms. Suparna Srivastava for R.2

ORDER

We have heard the learned counsel for the Respondent No.2 elaborately.

Post this matter for further hearing on **12.11.2014 at 2.30 p.m.**

**(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson**

ts/jps